

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/26/2016**  
**NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another**  
**NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others**  
**UNDER SECTION :397/398**

S.No.	Name (in Capital)	Represented by	Signature
1-	PRİYADARSHINI N AKHIL JAIN KEERTI For T.K. Bhasker	Counsel for Petitioner	

**ORDER**

Ms. N. Priyadarshini, Counsel for Petitioner present. Counsel for Respondent called absent. Counsel for Petitioner sought three weeks' time for the reason that talks between the parties for settlement is still in progress. At request, time enlarged. **Put up on 17.07.2017 at 10.30 A.M.**

**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**